

15.33 hrs.

Title: Introduction of the Agricultural Workers Welfare Bill, 2001.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and conditions of service and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and conditions of service and for matters connection therewith. "

The motion was adopted.

SHRI HANNAN MOLLAH : I introduce the Bill.
